

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 221 of 2016

**Debadityo Sinha & Anr. Vs. Ministry of Environment, Forests & Climate Change
& Ors.**

**CORAM : HON'BLE MR. JUSTICE SWATANTER KUMAR, CHAIRPERSON
HON'BLE MR. JUSTICE M.S. NAMBIAR, JUDICIAL MEMBER
HON'BLE PROF. A.R. YOUSUF, EXPERT MEMBER
HON'BLE MR. BIKRAM SINGH SAJWAN, EXPERT MEMBER**

**Present: Applicant: Ms. Parul Gupta, Adv.
Respondent No. 1: Ms. Deep Shikha Bharti, Adv.
Respondent Nos. 3&4: Mr. B.V. Niren, Adv.
Respondent No. 5: Mr. Rajkumar, Adv. and Mr. Bhupendra Kumar,
LA**

Date and Remarks	Orders of the Tribunal
<p>Item No. 10 May 09, 2016 A</p>	<p>Heard the Learned counsel appearing for the Applicant.</p> <p>Learned counsel appearing for all the Respondents accept Notice, waive service and pray for time to file the Reply. Copies of the Application be furnished to them during the course of the day. Let the Replies be filed within two weeks from today with advance copies to the Learned counsel appearing for the Applicant, who may file Rejoinder(s) thereto, if any, within two weeks thereafter.</p> <p>List this matter on 07th July, 2016.</p> <p style="text-align: right;">.....,CP (Swatanter Kumar)</p> <p style="text-align: right;">.....,JM (M.S. Nambiar)</p> <p style="text-align: right;">.....,EM (Prof. A.R. Yousuf)</p> <p style="text-align: right;">.....,EM (Bikram Singh Sajwan)</p>